

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.326 OF 2018

In the matter of:

C. J. George & Ors

Appellant

Versus

Synhite Industries Ltd

Respondents

For Appellant: Mr A. Karthik and Mr Badusha Sulaiman, Advocates.

For Respondent: Mr. Shantanu Singh, Advocate.

ORDER

05.07.2019- Learned counsel Mr. Badusha Sulaiman appearing on behalf of appellant submits that the Senior Counsel, Mr. Bechu Kurian could not make to this Appellate Tribunal today. In view of the same the appeal is adjourned for hearing. Let it be posted on **9th August, 2019**.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn